

16.12 hrs.

Title: Introduction of the Punjab Municipal Corporation Law (Extension to Chandigarh) Bill, 2001(Amendment of the Schedule).

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Punjab Municipal Corporation Law (Extension to Chandigarh) Act, 1994. "

The motion was adopted.

SHRI PAWAN KUMAR BANSAL : *Sir, I introduce the Bill.*

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